GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 729 TO BE ANSWERED ON 21.11.2016

KENDRIYA VIDYALAYA IN UTTARAKHAND

729. MAJ GEN BC KHANDURI AVSM (RETD.):

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of Kendriya Vidyalayas in Uttarakhand which are running with necessary infrastructure like building, drinking water, toilets etc.;
- (b) the reasons for not providing the necessary infrastructure KVs in the State; and
- (c) the steps taken by the Government to provide above infrastructure to the said schools?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b): Out of 43 Kendriya Vidyalayas (KVs) in Uttarakhand, 29 are running from their permanent buildings with necessary infrastructure like drinking water, toilets etc. These are at Mukteshwar (IVRI), Dehradun (FRI), Banbasa No.II (NHPC), Dehradun (ONGC), HBK Dehradun No. II, Dharchula (NHPC), Haridwar (BHEL), HBK Dehradun No.1, Lansdowne, Roorkee No.1, Ranikhet, Pithoragarh, Birpur Dehradun, Raipur Dehradun, Railwala Dehradun, Kashipur, MT Lines Dehradun, Mussoorie, IMA Dehradun, Almora, Uttarkashi, New Tehri Town, ITBP Dehradun, OLF Dehradun, Rookee No.2, Kausani, ITBP Meerthi, Sourkhand & Joshimath.

The remaining 14 KVs are functioning from temporary buildings provided by the concerned sponsoring authorities. Construction of permanent buildings for KVs depends upon identification of suitable land, completion of lease formalities in favour of Kendriya Vidyalaya Sangathan (KVS) by the sponsoring authorities and availability of requisite resources etc.

(c) Government provides grant-in-aid to the KVS for creation of capital assets and other related infrastructure required for the schools. In cases where the requisite extent of land for construction of permanent buildings has not been transferred in favour of KVS, the matter is followed up with the concerned sponsoring authorities/State Governments.
